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# The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃকৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATIONS

The 23rd October 1976

No.LJL. 34/76/4.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT XIX OF 1976

(Received the assent of the Governor on the 20th October 1976)

THE DIBRUGARH UNIVERSITY (AMENDMENT) ACT, 1976

An

Act

further to amend the Dibrugarh University Act, 1965.

**Preamble.** Whereas it is expedient to amend the Assam Act Dibrugarh University Act, 1965, hereinafter VIII of called the principal Act, in the manner herein- 1965. after appearing ;

It is hereby enacted in the Twenty-Seventh Year of the Republic of India as follows:—

**Short title and commencement.** 1. (1) This Act may be called the Dibrugarh University (Amendment) Act, 1976.

(2) It shall have like extent as the principal Act.

(3) It shall come into force at once.

**Amendment of Section 10 of Assam Act VIII of 1965.** 2. In Section 10 of the principal Act, after clause (3), the following shall be inserted as clause (4) and subsequent clauses viz. clauses (4) and (5) shall be renumbered as clauses (5) and (6) respectively.

“(4) The Vice-Chancellor shall retire on the date he attains the age of 65 years.”

U. TAHBILDAR,  
Secretary to the Govt. of Assam  
Legislative Deptt.